

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3082
ANSWERED ON:27.07.2009
BOARD OF TRADE
Sharma Shri Madan Lal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details regarding composition and mandate of the Board of Trade;
- (b) whether the Board of Trade has fulfilled its objective;
- (c) if so, the details thereof; and
- (d) the contribution of the Board in increasing exports and reviewing export performance in various sectors?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) The Board of Trade (BOT) is chaired by Commerce and Industry Minister. Government nominates upto 25 persons of whom at least 10 are experts in trade policy. In addition Chairmen of recognized Export Promotion Councils and President or Secretary General of National Chambers of Commerce as nominated by the Government are ex-officio members. The BOT has Secretaries of Ministries/Departments and other officials connected with international trade as official members. The mandate of BOT is to advise Government on relevant issues connected with foreign trade. The BOT has an important role in advising the Government on policy measures connected with foreign trade. The recommendations of BOT are taken into account while formulating the Foreign Trade Policy.